## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2016 AT 10.50 AM				
TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CA No.96/252/HDB/2018			
NAME OF THE COMPANY	Meghana Township Private Limited			
NAME OF THE PETITIONER(S)	Meghana Township Private Limited			
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad			
UNDER SECTION	252			

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		,	
			/

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

None appeared for the Petitioner.

Issue notice to the RoC, and RoC is directed to furnish his report within 4 weeks.

Post the Case on 28th March 2018.

Member (T)

Member (J)

Ramu